

GIS countries. A further quantity of 1.5 lakh MT is in the pipeline. Only two CIS States, Russia and Belarus Produce MOP. The break-up of the above quantities between these two States is not available.

(c) No, Sir.

(d) Does not arise.

Purchase of Boots and Shoes for Armed Forces

799. SHRI INDRAJIT GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government have issued instructions to armed forces to give preference to the Central Government Public Sector Undertakings for purchase of different items;

(b) if so, the details thereof;

(c) whether the armed forces are placing their requirements for boots and shoes to the Central Government Public Sector Undertakings;

(d) if not, whether it is due to reasons of economy or any other reasons; and

(e) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Yes, Sir.

(b) According to the instructions of the Department of Public Enterprises dated 13 January, 92, Public Sector Undertakings are not eligible for price preference. However, if the quoted prices of Public enterprises are within 10% of the lowest valid price bid, purchase preference may be granted to the Public Enterprise concerned. This policy is to be made operable for a period of three years.

(c) to (e). Yes, Sir. After booking the

capacity of the Ordnance Equipment Factory, orders are placed on FSUs for the balance quantities on the basis of the above cited guidelines issued by the Deptt. of Public Enterprises, regarding purchases from PSUs.

Anti-Tank Guided Missile

800. SHRIR. SURENDER REDDY: Will the Minister of DEFENCE be pleased to state:

(a) whether India has developed an Anti-Tank Guided Missile,

(b) if so, the main features thereof; and

(c) the time by which it is likely to be inducted in the Armed Forces?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) Defence Research & Development Organisation (DRDO) is developing a third generation Anti-Tank Missile "NAG" under Integrated Guided Missile Development Programme (ICMDP):

(b) and (c). "NAG" is an advanced third generation Anti-Tank missile of 4 Km range. The missile has 'fire & forget' as well as 'top-attack' capability. Development of "NAG" missile is expected to be over by 1995 after which it is likely to be inducted into the Armed Forces.

Business Losses due to Ayodhya Problem

801. SHRI GURUDAS KAMAT:
SHRI LOKANATH
CHOUDHURY
SHRI VIJY KUMAR YADAV:
SHRI SHARAD DIGHE:

Will the Minister of DEFENCE be pleased to state:

(a) whether the losses due to Ayodhya

disturbances have adversely affected the economy of the country including exports;

(b) if so, whether the Government have made any assessment in this regard.;

(c) if so, the details thereof; and

(d) the steps being taken to overcome the economic problems created due to these disturbances?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): (a) Yes, Sir.

(b) and (c). It is not possible for the Government, at this stage, to make any precise assessment of the impact of these disturbances on the different sectors of the country.

(d) Government have taken all possible measures to maintain law and order so that the normal economic activities are disrupted.

Indo-vietnam Bilateral Agreement

802. SHRI SUDHIR GIRI:
SHRI AJAY
MUKHOPADYAY:
SHRI RUPCHAND PAL:
SHRI SYED MASUDAL
HOSSAIN:
DR. SUDHIR RAY:
SHRIMATI SUSEELA
GOPALAN:

Will the Minister of COMMERCE be pleased to state:

(a) whether the Union Government have received any request from the Government of Vietnam for technical expertise in the fields of electronics, agriculture and leather in exchange of rice, coal silk and iron;

(b) if so, the details thereof;

(c) whether Vietnam has also offered re-export facilities for their products; and

(d) if so, the details of the agreement made in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Does not arise.

(c) No, Sir

(d) Does not arise

Unit Trust of India

803. SHRI GEORGE
FERNANDES:
SHRI MANORANJAN
BHAKTA:

Will the Minister of FINANCE be pleased to state:

(a) the performance of the Unit Trust of India during each of the last three years upto December 31, 1992;

(b) whether the Government propose to carry out structural changes in UTI;

(c) if so, the details thereof and the reasons therefor;

(d) whether any major irregularities in UTI have been noticed by the Government during the above period; and

(e) if so, the details thereof and the action taken thereon?